

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 5

COURT NO. : 1

26.04.2019

O.A./260/993/2013

GAGAN BIHARI PATRA  
-V/S-  
D/O POST

ITEM NO:8

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr J. K, Nayak

Notes of The Registry	Order of The Tribunal
	<p>The OA is filed by the applicant praying for compassionate appointment in any Departmental or GDS Post. Mr. J. K. Nayak, Ld. Counsel for the respondents is present and heard.</p> <p>On previous date i.e. on 29.03.2019 and 28.01.2019, no one was present on behalf of the applicant. Notices have been issued to the applicant on 01.03.2019, when no one was also appeared on behalf of the applicant. In spite of issue notice, none appears for the applicant today also.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">pms</p>